PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF ANSHUNI COMMERCIALS LIMITED ("ACL/TARGET COMPANY/TC")

CIN No.: L51900MH1984PLC034879

Registered Office: Office No. CC-5041/5042, Tower C, Bharat Diamond Bourse, Bandra Kurla Complex, Bandra (East), Mumbai, Maharashtra,

India – 400 051.

Contact No.: 022-23631334 / 23640111; Fax: 022-23632308; Email Id: <u>info@anshuni.com</u>; Website: <u>www.anshuni.com</u>

OPEN OFFER FOR ACQUISITION OF UP TO 60,010 (SIXTY THOUSANDS AND TEN ONLY) FULLY PAID UP EQUITY SHARES HAVING FACE VALUE OF RS. 10/- EACH, REPRESENTING 25.00%# OF THE TOTAL PAID-UP / VOTING SHARE CAPITAL OF ANSHUNI COMMERCIALS LIMITED ("ACL" OR THE "TARGET COMPANY" OR "TC") BY MR. RAHUL JHUNJHUNWALA (ACQUIRER NO. 1), MR. DIPESH GARG (ACQUIRER NO. 2) AND MR. PRIYESH GARG (ACQUIRER NO. 3) (HEREINAFTER COLLECTIVELY REFER TO AS "ACQUIRERS") PURSUANT TO AND IN COMPLIANCE WITH REGULATION 3 AND 4 READ WITH REGULATIONS 13(1) AND 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED ("SEBI (SAST) REGULATIONS"). NO PERSON IS ACTING IN CONCERT WITH THE ACQUIRER FOR THE PURPOSE OF THIS OPEN OFFER.

[#]As per the SEBI (SAST) Regulations, the Open Offer under Regulations 3 & 4 is required to be given for at least 26.00% of the voting share capital of the Target Company. However, the shareholding of the Public Shareholders, as on date of the Public Announcement, is 25.00% and therefore the Offer Shares represent 25.00% of the voting share capital of the Target Company.

On Tuesday, May 03, 2022, the Acquirers have entered into and executed a Share Purchase Agreement with the Sellers of the Target Company to acquire 1,79,990 (One Lakh Seventy Nine Thousands Nine Hundred and Ninety) Equity Shares constituting 75.00% of Equity and Voting Share Capital of the Target Company at a price of Rs. 86.51/- (Rupees Eighty Six and Fifty One Paisa Only). Consequently, the Acquirers shall acquire substantial Equity Shares and Voting rights along with complete control over the management of the Target Company during or after the successful completion of this Offer, as applicable.

This Public Announcement ("PA") is being issued by Gretex Corporate Services Limited ("Manager to the Offer") for and on behalf of the Acquirers to the Public Shareholders of the Target Company pursuant to and in compliance with, amongst others, Regulation 3 and 4 of SEBI (SAST) Regulations.

1) OFFER DETAILS:

- **Size:** This Open Offer is being made for 60,010 (Sixty Thousands and Ten) Equity Shares of face value of Rs.10/- (Rupees Ten Only) each of the Target Company ("**Equity Shares**") constituting 25.00% of the fully diluted Equity Share Capital/Voting capital of the Target Company, as of the 10th (tenth) working day from the closure of the Tendering Period ("**Offer Size**"), subject to the terms and conditions mentioned in this PA, the Detailed Public Statement that will be published and the Letter of Offer that is proposed to be issued in accordance with the SEBI (SAST) Regulations.
- **Price** / Consideration: This Open Offer is being made at a price of Rs. 86.51/- (Rupees Eighty Six and Fifty One Paisa Only) ("Offer Price") per fully diluted Equity Share of the Target Company aggregating to Rs. 51,91,465.10/- (Rupees Fifty One Lakhs Ninety One Thousands Four Hundred Sixty Five and Ten Paisa Only) ("Offer Consideration").

- Mode of Payment: The Offer Price is payable in cash, in accordance with the provisions of Regulation 9(1)(a) of the SEBI (SAST) Regulations.
- **Type of Offer:** This is a triggered offer, being made by the Acquirers in accordance with Regulation 3 and 4 of the SEBI (SAST) Regulations.

2) TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION):

Details of underlying Transaction						
Type of Transaction (Direct / Indirect)	Mode of Transaction (Agreement / Allotment / Market Purchase)	Shares / Voting Rights acquired / proposed to be acquired		Total Consideration for Shares / Voting	Mode of payment	Regulation which has
		Number	% vis a vis total Equity / Share Capital	Rights (VR) acquired (Rs. in Crores)	(Cash / Securities)	triggered
	Share Purchase	1,79,990				Regulations 3 and 4 of
Direct Acquisition	Agreement ("SPA")	Equity	75.00%	1.5571	Cash	the SEBI (SAST)
	dated May 03, 2022	Shares				Regulations

3) DETAILS OF ACQUIRERS / PAC:

Details	Acquirer No. 1	Acquirer No. 2	Acquirer No. 3	Total		
Name of Acquirer(s)	Mr. Rahul Jhunjhunwala	Mr. Dipesh Garg	Mr. Priyesh Garg	NA		
	Flat No. 1B, P269 CIT	House No. 137-138, Delhi	137-138, Shiv Vihar, Old			
	Scheme 6M, Maniktala	Road, Near Shiv Mandir,	Telephone Exchange			
Address	Main Road, Near Rail	Old Telephone Exchange	Building, Near Shiv	NA		
Truck Coo	Bridge, Kankurgachi,	Building, Shiv Vihar,	Mandir, Delhi Road,	1111		
	Kolkata, West Bengal,	Saharanpur, Uttar Pradesh,	Saharanpur, Uttar Pradesh,			
	India – 700 054	India – 247 001	India – 247 001			
Names of Persons in Control / Promoters of	NA	NA	NA	NA		
Acquirers where Acquirer are Companies	INA	NA NA		INA		
Name of the Group, if any, to which the Acquirer	NA	NA	NA	NA		
belongs to	1471	1471	1471	IVA		
Pre Transaction Shareholding						
Number	-	-	-	-		
% of total Equity Shares Capital	-	-	-	-		
Proposed shareholding after the acquisition of shares which triggered the Open Offer						
Number	36,000	35,990	1,08,000	1,79,990		
% of total Equity Shares Capital	15.00%	15.00%	45.00%	75.00%		
Any other interest in the TC	Nil	Nil	Nil	Nil		

4) DETAILS OF SELLING SHAREHOLDERS:

			d by the Sellers	the Sellers	
	Part of	Pre Transaction		Post Transaction	
Name of Sellers	Promoter Group (Yes / No)	Number of Equity Shares	% of fully diluted Equity Share Capital of the	Number of Equity Shares	% of fully diluted Equity Share Capital of the
			Target Company	1 1	Target Company
Mr. Nitin Mehta	Yes	48,260	20.11%	Nil	Nil
Mrs. Bharati Mehta	Yes	45,400	18.92%	Nil	Nil
Mr. Bhavin Mehta	Yes	14,550	6.06%	Nil	Nil
Mrs. Purvi Mehta	Yes	17,800	7.42%	Nil	Nil
Mr. Anshul Mehta	Yes	30,980	12.91%	Nil	Nil
M/s Indiashoppingmal.com Private Limited	Yes	22,100	9.21%	Nil	Nil
M/s Tycarati Jewellery Private Limited	Yes	900	0.37%	Nil	Nil
Total	Yes	1,79,990	75.00%	Nil	Nil

5) TARGET COMPANY:

Name	Anshuni Commercials Limited		
CIN No	L51900MH1984PLC034879		
Registered Office	Office No. CC-5041/5042, Tower C, Bharat Diamond Bourse, Bandra Kurla Complex, Bandra (East), Mumbai, Maharashtra, India – 400 051		
Exchange where the Equity shares of the Target Company are listed	BSE Limited (Scrip Code: ANSHNCO / 512091)		

6) OTHER DETAILS

- The Detailed Public Statement pursuant to this Public Announcement and in terms of the provisions of Regulation 14(3) of SEBI (SAST) Regulations, 2011 shall be published on or before Tuesday, May 10, 2022 in all editions of any one English national daily with wide circulation, any one Hindi national daily with wide circulation and any one Marathi language daily newspaper Mumbai edition.
- The Acquirers undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources and have made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.
- The Offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the SEBI (SAST) Regulations. This PA is not being issued pursuant to a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.

ISSUED BY MANAGER TO THE OFFER:



Gretex Corporate Services Limited

(CIN No.: L74999MH2008PLC288128) Office No. 13, 1st Floor, Bansilal Mansion,

9-15 Homi Modi Street, Fort, Mumbai, Maharashtra, India – 400 001.

Tel. No.: 022 4002 5273;

Email: info@gretexgroup.com; Website: www.gretexcorporate.com; Contact Person: Mr. Alok Harlalka

For and on behalf of the Acquirers:

Mr. Rahul Jhunjhunwala	Mr. Dipesh Garg	Mr. Priyesh Garg		
(Acquirer No. 1)	(Acquirer No. 2)	(Acquirer No. 3)		
Flat No. 1B, P269 CIT Scheme 6M, Maniktala	House No. 137-138, Delhi Road, Near Shiv Mandir,	137-138, Shiv Vihar, Old Telephone Exchange		
Main Road, Near Rail Bridge, Kankurgachi,	Old Telephone Exchange Building, Shiv Vihar,	Building, Near Shiv Mandir, Delhi Road,		
Kolkata, West Bengal, India – 700 054	Saharanpur, Uttar Pradesh, India – 247 001	Saharanpur, Uttar Pradesh, India – 247 001		

Place: Mumbai Date: May 03, 2022